

**NATIONAL COMPANY LAW TRIBUNAL**  
**JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 118  
CP No. (IB)- 59/94/JPR/2022  
Under Section 94 of IBC, 2016

**In the matter of:**

**Mrs. Pinki Aggarwal through RP Arunesh Kumar Dubey      ...Applicant**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER**  
**HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

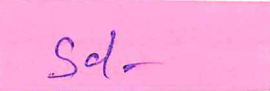
**Present Through Video Conferencing: -**

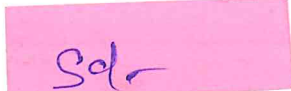
For the Applicant   :   Markandey, Adv.

For the Respondent    :   Akshat Kulshrestha, Adv.

**ORDER**

Heard Mr. Markandey, Adv. appearing on behalf of the Mr. Iswar Mohapatra, Adv. Mr. Akshat Kulshrestha, Adv. appearing on behalf of the Bajaj Finance Limited seeks 7 days' time to file response to the report under Section 99. There is no representation on behalf of the other creditors. List the matter on 04.03.2024.

  
(Rajeēv Mehrotra)  
Technical Member

  
(Deep Chandra Joshi)  
Judicial Member

February 07, 2024